

ITEM NO.1501
(For Judgment)

COURT NO.3

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7130/2010

SYED ZAINUL ABEDEEN

Appellant(s)

VERSUS

RAJASTHAN BOARD OF MUSLIM WAQF.

Respondent(s)

Date : 30-08-2019 This appeal was called on for pronouncement of Judgment today.

For Appellant(s)

Mr. S. Wasim A. Qadri, Sr. Adv.
Mr. Zaid Ali Subzposh, Adv.
Mr. Tamim Qadri, Adv.
Mr. Saeed Qadri, Adv.
Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

Mr. Raj Kishore Chaudhary, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Shakeel Ahmad, Adv.
Mr. Anupam Bhati, Adv.
Mr. Nakul Choudhary, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Syed Imtiyaz Ali Adv.
Mr. Arvind Kumar Kanva, Adv.
Mr. M.Z. Choudhary, Adv.

Hon'ble Mr. Justice Ajay Rastogi pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana and His Lordship.

The appeal is dismissed in terms of the signed Reportable Judgment.

(VISHAL ANAND)
COURT MASTER (SH)

(Signed Reportable Judgment is placed on the file)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR